

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7213-JK (LD) of 2023

DATED:- 16 - 05 - 2023

Sanction is hereby accorded to the appointment of Officer's of J&K Projects Construction Corporation Ltd, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 16 - 05- 2023

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.7213 -JK(LD) of 2023 dated 16.05.2023

S No..	Case Type	Titled of the case	OIC	Designation
1.	WP (C) No. 2605/2023	M/s Harmukh Sales Corporation and ors. V/s UT of J&K & Ors.	(Farooq Ahmed Bhat)	I/C Deputy General Manager
2.	SWP/WP (C) No. 1699/2018	Mohd. Rafi Batt V/s State of J&K & Ors.	(Satinder Singh Oberoi)	Deputy Manager (Civil) Supervising as I/C Manager (Civil)
3.	LPA No.97/2024	Suresh Kumar Rekhi Vs UT of J&K and Ors.	(Mohd. Ramzan Malla)	Dy. General Manager(Adm.)
4.	LPA No.90/2024	Arun Kumar Dutta Vs UT of J&K and others.	(Mohd. Ramzan Malla)	Dy. General Manager(Adm.)
5.	AA No. 42/2024	Altaf Hussain Mintoo and Co. Vs UT of J&K and others.	(Satinder Singh Oberoi)	Deputy Manager (Civil) Supervising as I/C Manager (Civil)
6.	WP(C) No. 160/2023	Shokat Ali and others V/s UT of J&K and Ors.	(Neeraj Sharma)	Deputy Manager (Civil) Supervising as I/C Manager (Civil)
7.	WP (C) No. 886/2024	Abdul Razak Sheikh V/s MD, JKPCCLtd & Ors.	(Mohd. Ramzan Malla)	Dy. General Manager(Adm.)
8.	WP (C) No. 315/2024	Gh. Nabi Shah V/s UT of J&K & Ors.	(Mohd. Ramzan Malla)	Dy. General Manager(Adm.)
9.	WP (C) No. ___/2024	M/s Umer Enterprises Industrial Estate V/s PWD & Ors.	Saleem Jaan	Manager (Civil)

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Neeraj